

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 2626  
TO BE ANSWERED ON 14<sup>th</sup> March, 2016**

**Medical Facilities in Schools**

**2626. SHRI DILIP PATEL:**

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that most of the schools in the country are devoid of doctors, paramedical staff and other infrastructures to deal with emergencies and if so, the details thereof;
- (b) whether the Government is also aware that the Commission for Protection of Child Right Act, 2005 has recommended for the said facilities to be available in the schools in the country; and
- (c) if so, the steps taken/being taken by the Government in this regard?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT**

**(SMT. SMRITI ZUBIN IRANI)**

(a) : Jawahar Navodaya Vidyalayas and Kendriya Vidyalayas, which are under the administrative control of Government of India provide for staff nurse facility in the school premises. However, since education is in the concurrent list and a majority of schools fall under the jurisdiction of the State Governments, it is for the State Governments to provide such facilities.

The Schedule to the Right of the Child to Free and Compulsory Education (RTE) Act 2009, provides for engagement of one part-time instructor for Health and Physical Education at the upper primary level having an enrolment of more than 100 children. The National Council of Educational Research and Training (NCERT) has included first-aid in the syllabi of Health and Physical Education in the textbooks of class VII and VIII developed by it.

(b) & (c): The National Commission for Protection of Child Rights (NCPCR) has informed that the Commission for Protection of Child Rights Act, 2005 has not made such recommendations.

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